

1	2	3
2.	Kandla Port	Only one container weighing 18.945 MT of waste oil is lying unclaimed/uncleared at Kandla Port Trust.
3.	Cochin Port	9 Nos. of 20 feet containers of Furnace oil are lying uncleared at the container terminal of Cochin Port since 20.2.2003. Also, one container containing pitch oil in barrels is lying at the port container freight station.

(c) to (e) The Ministry of Environment and Forests have notified rules namely the Hazardous Wastes (Management, Handling and Trans Boundary Movement) Rules, 2008 under the Environment Protection Act, 1986 for handling import/export; treatment/storage/disposal transport and movement of hazardous waste including waste oil.

Besides the above rules, the Supreme Court of India has issued orders dated 14.10.2003 in the writ petition No. 657 of 1995 which dealt with the alarming situation created due to dumping of hazardous wastes, their generation and irreversible damage being caused to the environment because of improper waste. A monitoring committee has also been constituted by the Hon'ble Supreme Court to oversee the compliance of the orders. Quarterly progress review reports are being filed by the Committee before the Hon'ble Court.

Maritime Universities

1173. SHRI D. RAJA: Will the Minister of SHIPPING be pleased to state:

- (a) the status of the proposed Maritime Universities to be set up by Government in different States;
- (b) the funds allotted for this purpose in the current fiscal year;
- (c) whether there is a proposal to set up more such universities to meet the growing demand for trained personnel in the shipping sector; and
- (d) the steps proposed to expand maritime sector education in the country?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) The Government have established an Indian Maritime University (IMU), at Chennai on 14/11/2008 by an Act of Parliament *i.e.* Indian Maritime University Act, 2008 (22 of 2008) with Headquarter at Chennai and campuses at Chennai, Kolkata, Mumbai and Visakhapatnam.

(b) As per the accepted Estimates for 2009-10, a sum of Rs. 53.80 crore has been provided to IMU under Plan Scheme. In the Non-Plan, Rs. 9.00 crore has also been provided for providing grants in aid to IMU during 2009-10.

(c) and (d) At present, there is no proposal to set up more Maritime Universities in the country. Requirement of more Universities would depend on the experience gained from establishing the Indian Maritime University and other enabling factors like availability of land, resources and presence of Maritime Institutes in the region.